Papers laid

- (b) Review by Government on the working of the above Corporation. [Placed in Library. *See* No. L.T. 7466/07]
- (1) Notification of Ministry of Agriculture
- (2) Report and Accounts (2006-07) of AIFCOSPIN, Mumbai and related papers.
- (3) Report (2006-07) of PFPPV&FR, New Delhi and related papers 2006-07.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI KANTILAL BHURIA): Sir, I beg to lay on the Table:

I.A copy (in English and Hindi) of the Ministry of Agriculture, (Department of Agriculture and Cooperation), Notification G.S.R. 171(E) dated the 9th August, 2007, publishing the Fruits and Vegetables Grading and Marking (Amendment) Rules 2007, under sub-section (2) of section 3 of the Agricultural Produce (Grading and Marking) Act, 1937. [Placed in Library. *See* No. L.T.7580/07]

II. A copy each (in English and Hindi) of the following papers:-

(i) (a) Forty-third Annual Report and Accounts of the All India Federation of Co-operative Spinning Mills Limited (AIFCOSPIN), Mumbai, for the year 2006-07, together with the Auditor's Report on the Accounts.

Review by Government on the working of the above Federation. [Placed in Library. *See* No. L.T 7315/07]

(ii) (a) Annual Report of the Protection of Plant Varieties and Farmers' Rights Authority (PPV&FR), New Delhi, for the year 2006-2007.

Review by Government on the working of the above Authority. [Placed in Library. *See* No. L.T. 7579/07...]

- (1) Notifications of the Ministry of Consumer Affairs, Food and Public Distribution.
- (2) Notification of the Ministry of Agriculture (Department of Animal Husbandary, Dairying and Fisheries.

SHRI SURESH PACHOURI: Sir, on behalf of Shri Taslimuddin, I beg to lay on the Table:

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Consumer Affairs) under section 39 of the Bureau of Indian Standards Act, 1986:

- (i) G.S.R. 577(E), dated the 6th September, 2007, regarding Bureau of Indian Standards (Certification) Regulations, 1988.
- (ii) G.S.R. 690(E) dated the 1st November, 2007, regarding Bureau of Indian Standards (Advisory Committee) Regulations, 1987. [Placed in Library. See No. LT 7587/07]

II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Agriculture, (Department of Animal Husbandry, Dairying and Fisheries) under section 50 of the National Dairy Development Board Act, 1987:

- (i) No.DEL:NDDB/95/l, dated the 24th April, 2007, publishing the National Dairy Development Board Workmen (Appointment, Pay and Allowances) (Amendment) Regulations, 2007.
- (ii) No.DEL:NDDB/95/2, dated the 24th April, 2007 publishing the National Dairy Development Board Officers (Appointment, Pay and Allowances) (Amendment) Regulations, 2007.
- (iii) No. DEL:NDDB/178, dated the 5th September, 2007, publishing the National Dairy Development Board (Administration of Fund, Accounts and Budget) (Amendment) Regulations, 2007. [Placed in Library. See No. L.T. 7588/07].

III. A copy each (in English and Hindi) of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Consumer Affairs) Notification S.O. 1488 (E) dated the 31st August, 2007, publishing the Removal of (Licensing Requirements, Stock Limits and Movement Restrictions) on Specified Foodstuffs (Second Amendment) Order, 2007, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. *See* No. L.T. 7325/07]

- (1) Notification of Ministry of Consumer Affairs, Food and Public Distribution.
- (2) Statement giving reasons for not laying the Report and Accounts (2005-06) of FCI within stipulated period.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH): Sir, I beg to lay on the Table.

I. A copy each (in English and Hindi) of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Food and Public Distribution) Notification G.S.R. 699 (E), dated the 8th November, 2007, publishing the Sugar Development Fund (Third Amendment) Rules, 2007 under, sub-section (3) of section 9 of the Sugar Development Fund Act, 1955. [Placed in Library. See No. L.T. 7607/07].

II. A copy of the Statement (in English and Hindi) giving reasons for not laying the Annual Report and Audited Accounts of the Food Corporation of India (FCI), for the year 2005-2006, withing stipulated period. [Placed in Library. *See* No. L.T. 7332/07].

## Quarterly Review of Receipts and expenditure regarding Budget (2006-07)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PAWAN KUMAR BANSAL): Sir, I beg to lay on the Table, under sub-section (1) of section 7 of the Fiscal Responsibility and Budget Management Act, 2003, a statement (in English and Hindi) on the Quarterly Review of the trends in receipts and expenditure in relation to the Budget at the end of the financial year 2006-2007. [Placed in Library. *See* No. L.T. 7530/07],

## **REPORTS OF THE PUBLIC ACCOUNTS COMMITTEE**

DR. K. MALAISAMY (Tamil Nadu): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following Reports of the Public Accounts Committee (2007-2008):—

Sixtieth Report on "Irregular Award of Construction work"; and